

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the **10th** day of **January 2019**

ORIGINAL APPLICATION NO. 330/00196 of 2018

**HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Dr. Sandeep Kumar Singh Patel S/o Jai Singh
Aged about 34 years
R/o Madhupur, Police Station – Robertsganj,
Distt – Sonbhadra,
Uttar Pradesh.

.....Applicant

VERUS

1. Union of India through Secretary, Ministry of Consumer Affairs, Food & Public Distribution, Department of Food & Public Distribution, Krishi Bhawan, New Delhi – 110001.
2. Director, National Sugar Institute, Kalyanpur, Kanpur – 2018017.
3. Dr. Sudhanshu Mohan, S/o J. M. Sinha, R/o A-204, Imperial heights Apartment, Kalyanpur, Kanpur.

.....Respondents

Advocate for the Applicant : Shri Ripu Daman Singh

Advocate for the Respondents : Shri Rajendra Prasad Mishra
Shri A. K. Dave

ORDER

BY HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Heard Shri Ripu Daman Singh, learned counsel for the applicant, Shri R. P. Mishra, learned counsel for the official respondents and Shri A. K. Dave, learned counsel for the proposed private respondent.

2. Learned counsel for the applicant submitted that he wishes to withdraw the O.A.
3. Accordingly, in view of the statement made by the counsel for the applicant, the Original Application is dismissed as withdrawn with a liberty to file fresh O.A., on the same cause of action. No costs.

(Rakesh Sagar Jain)
MEMBER-J

/Shashi/

(Ajanta Dayalan)
Member -A